

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/114/2016
NAME OF THE PETITIONER(S)	:	K. Balagangadharan & another
NAME OF THE RESPONDENT(S)	:	M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION	:	397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondents 1-2	G.V. Mohan Kumar
2) Adv. Narayanan P. Pillay For Petitioner		
3) S. Aravindan For Fox Mahal & Associates	Counsel for Respondents 3, 4 & 5	S. Aravindan

ORDER

Counsel for petitioner present. Counsel for R1 & R2, counsel for R3 to R5 are present. No representation on behalf of R6 & R7. Counsel for petitioner prayed time for making submissions as the senior counsel could not attend due to personal inconvenience. Time is extended at request. Put up on **19.09.2017 at 10.30 A.M.**

ghk

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)